

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.82/2015
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	U V Hari Prasada raju
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & 20 others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy Counsel for Petitioner		9542239039 vvr2@kangaassociates.com	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM for S. Chidambaram	Advocate	9000666072	Naresh Kumar Sangam

Heard Mr.V.Venkata Rami Reddy, learned counsel for the Petitioner and Mr.Naresh Kumar Sangam, learned counsel for the Respondents. Post the case on 22.01.2018 for final hearing.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)